

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST ZONAL BENCH : AHMEDABAD**

**REGIONAL BENCH : COURT NO - 3**

**Customs Appeal No. 93 of 2011-DB**

(Arising out of OIA No. 429-431/2010/CUS/COMMR-A-/KDL dated 29.11.2010 passed by  
Commissioner (Appeals) Commissioner of Customs Kandla)

**Dharti Darshan Marble Pvt Ltd**

...Appellant

*-Versus-*

**C.C.-Kandla**

...Respondent

Present For the Appellant : None

Present For the Respondent : Shri S.K.Shukla, Authorised Representative

**CORAM:**

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

**HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Date of Hearing: 26/09/2019

Date of Decision: 24/01/2020

The appeal is disposed of. For order, see order of date in Customs Appeal no. 91 of 2011.

**(Ramesh Nair)  
Member (Judicial)**

**(Raju)  
Member (Technical)**

Diksha